

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1531

ANSWERED ON:03.03.2006

CORRUPTION IN BSNL AND MTNL

Hasan Chaudhary Munawwar;Prasad Shri Hari Kewal;Renge Patil Shri Tukaram Ganpatrao;Thummar Shri Virjibhai

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the central vigilance commission and C.B.I. are investigating into the cases of alleged irregularities committed by officers/staff and contractors of B.S.N.L. and M.T.N.L. in Mumabi and Delhi;
- (b) if so, the present status of investigation and the reasons for delay, if any; and
- (c) the time by which investigation is likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) Yes, Sir.

(b) & (c) Five cases have been registered by CBI against the officers/staff of MTNL, Delhi and Mumbai and private contractors for alleged irregularities. In addition 53 cases of corruption/alleged irregularities against the officers/staff of other BSNL Circles are also under investigation. There is no fixed time frame for completing the investigation of cases by CBI.